

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 7170/2016

M/S. PANTALOON RETAIL (INDIA) LTD.

Appellant(s)

VERSUS

CHIEF CONTROLL.REV.AUTH.. & ORS.

Respondent(s)

WITH

C.A. No. 7171/2016 (III-A)

Date : 16-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Shantanu Sagar, AOR
Mr. Chandra Prakash, AOR

For Respondent(s)

Mr. Yashasvi Virendra, Adv.
Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

All the respondents have already filed the counter affidavit.

Ld. Counsel for the parties have failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar

MG